

मध्य प्रदेश से नवगांव में रेडियो स्टेशन
3029. श्री माधुराज अहिरवार : क्या
सूचना और प्रसारण मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश
में चने गये कुछ संसद सदस्यों ने नवगांव
(छतरपुर मध्य प्रदेश) में एक रेडियो
स्टेशन स्थापित किये जाने की मांग की है ;

(ख) यदि हां, तो उस पर सरकार
का क्या कार्यवाही करने का विचार है; और

(ग) उस पर कब तक निर्णय कर
लिया जायेगा ?

सूचना और प्रसारण मंत्री (श्री के० के०
शाह) : (क) नवगांव में एक रेडियो
केन्द्र की स्थापना से सम्बन्धित छतरपुर की
जिला कांग्रेस कमेटी द्वारा पारित एक प्रस्ताव
प्राप्त हुआ है ।

(ख) और (ग). बुन्देलखण्ड क्षेत्र में
एक रेडियो केन्द्र खोलने का प्रस्ताव है। इसकी
स्थिति का निर्णय, तकनीकी दृष्टिकोण से
और प्रोग्राम तैयार करने संबंधी बातों का
ध्यान रखते हुये स्थान की उपयुक्तता का सर्वेक्षण
करने के बाद लिया जायेगा। इस प्रायोजन
को कार्यान्वित करने का काम तभी हाथ
में लिया जायेगा, जब प्रपक्षित साधन और
विदेशी मुद्रा उपलब्ध हो जायेंगे ।

Correspondence between Armed Forces Personnel and M.Ps.

3630. Shri Nitiraj Singh Chaudhary:
Will the Minister of Defence be
pleased to state:

(a) whether the Armed Forces per-
sonnel are permitted to correspond
with their representatives in Parli-
ament;

(b) if so, the subjects on which
they can correspond; and

(c) if not, the reasons therefor and
whether Government propose to per-
mit them to correspond with Members
of Parliament as in U.K.?

The Minister of State in the Minis-
try of Defence (Shri B. E. Bhagat):
(a) to (c). Armed Forces personnel
are subject to the provisions of the
Army Act, the Navy Act and the Air
Force Act and the rules thereunder
as also orders issued by Government
and the Service Headquarters. Armed
Forces personnel are not permitted to
conduct correspondence relating to
Defence matters with the Members of
Parliament direct. They are also pro-
hibited from seeking redress of per-
sonal grievances except through
authorised channels. The Chiefs of
Staff may reply to letters of Members
of Parliament on ordinary matters
keeping the Ministry informed. No
change in the present position is con-
templated.

The position obtaining in U.K. is
not known.

Acquisition of Land in M.P. for Defence Purposes

3631. Shri Nitiraj Singh Chaudhary:
Will the Minister of Defence be
pleased to state:

(a) whether the area of Bardha and
adjoining villages in Madhya Pradesh
is proposed to be acquired for estab-
lishing a Defence Establishment;

(b) if so, the total area proposed to
be acquired and the number of fami-
lies who would be uprooted;

(c) whether Government propose to
provide alternative houses and lands
to the persons to be affected by the
acquisition; and

(d) if not, whether Government
will consider the possibility of acquir-
ing alternative Government Forest
area, adjoining the aforesaid area?

The Minister of State in the Minis-
try of Defence (Shri B. E. Bhagat):
(a) A proposal in this regard is under
consideration.

(b) The proposal envisages the acquisition of 13,158 acres of private land. (The total requirement is 25,873 acres and the balance of 12,714 acres is made up of State Government revenue/forest land). About 1,100 families are likely to be affected.

(c) Compensation for the lands and houses acquired will be paid according to law. As regards rehabilitation of the affected persons, the matter will be primarily for the State Government to consider.

(d) Approximately 5,163 acres of Government forest land considered suitable is already included in the proposal. The adjacent Government forest land is not considered suitable for the project.

Defence Production Centres in Vindhya-Satpara Ranges

3632. Shri Nitiraj Singh Chaudhary: Will the Minister of Defence be pleased to state:

(a) whether the area of Madhya Pradesh lying between Vindhya and Satpara ranges is out of the normal Air Force striking power of countries that attacked India in the past;

(b) whether the above area is also centrally situated and is approachable from all parts of the country; and

(c) if so, whether Government consider the desirability of locating more defence producing centres in the aforesaid hills?

The Minister of Defence (Shri Swaran Singh): (a) It will not be in public interest to divulge our knowledge of the capability of such countries.

(b) and (c) The suitability of an area for location of a Defence Production Unit is determined not only from the point of view of its central location and approachability from all parts of the country, but also by other important factors like availability of water, power, raw materials and other

facilities, its topography, etc. In any case, at present there is no proposal to establish any new Defence Producing centres.

Constitution of Programme Advisory Committee

3633. Shri B. N. Shastri: Will the Minister of Information and Broadcasting be pleased to state the rules and procedure for constituting the Programme Advisory Committee for the Broadcasting Station of All India Radio?

The Minister of Information and Broadcasting (Shri K. K. Shah): The procedure for the constitution of a Programme Advisory Committee for a Broadcasting Station of All India Radio is that the Officer in charge of the Station concerned draws up a panel of about 20 suitable names representing various interests like literature, art, science, technology, sports, industry etc.; for appointment as members of the Committee. The panel is shown by the Officer in charge to the State Government concerned with a view to ascertaining whether they have any objection to any of the names included therein. The panel together with the views of the State Government and additional names, if any, suggested by the State Government is sent by the Officer in charge to the Director General, All India Radio. The Director General then makes the final selection of persons for appointment as members of the Committee. Thereafter, orders appointing the selected persons as members of the Committee are issued by the Director General, All India Radio and thus the Committee is constituted. The members are informed that they would be contacted by the Officer in charge of the Station concerned.

A copy of the rules of Programme Advisory Committees attached to Stations of All India Radio is laid on the Table of the House. [Placed in Library. See No. LT-786/67].